

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1330/2024

IN THE MATTER OF:

Narender Sirohi

.....Applicant

Versus

State of Haryana & Others.

.....Respondents

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Place: Faridabad
Dated: 29.07.2025


(Vikram, IAS)
Deputy Commissioner,
Faridabad

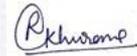
ATTESTED AS IDENTIFIED




Executive Magistrate
Faridabad

29.7.25

Through



Rahul Khurana Adv
9811894060

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1330/2024

IN THE MATTER OF:

Narender SirohiApplicant

Versus

State of Haryana & Others.Respondents

**REPLY BY WAY OF AFFIDAVIT OF VIKRAM, IAS, DEPUTY
COMMISSIONER, FARIDABAD (i.e. RESPONDENT No.5) ON
BEHALF OF RESPONDENTS NO. 1 AND 5**

RESPECTFULLY SHOWETH:

I, Vikram, IAS, Deputy Commissioner, Faridabad, do hereby solemnly affirm and declare as under:-

1. That the deponent in the aforesaid official capacity, being well conversant with the facts of this case, is competent to swear this affidavit.
2. That the present reply is being filed to the instant Original Application and the deponent craves indulgence of this Hon'ble Tribunal to file a detailed reply as and when the need arises or directed to do so by this Hon'ble Tribunal.
3. That the instant application has been filed by the applicant herein under Sections 14, 15, 16 and 17 of the National Green Tribunal Act, 2010 seeking issuance of directions for removal of encroachments from the Green Belt in District Faridabad, Haryana, restoration of the same and also imposition of environmental compensation on respondents no. 8 to 45 for having encroached upon the area of green belt maintained by respondent no. 6 Municipal Corporation Faridabad, Haryana by



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 29.7.24
 Executive Magistrate
 Faridabad

constructing wine/liquor shops and Taverns (Ahata/Drinking place) without obtaining requisite permission from the concerned authorities and CTE/CTO from Haryana State Pollution Control Board (HSPCB).

4. That in this regard it is submitted that a complaint regarding, taking action on the wine and taverns (Drinking Place) running on the green belt and other area in District, Faridabad was received via email in the office of the deponent on 13.09.2024.
5. That the office of the deponent had forwarded the said complaint to the Commissioner, Municipal Corporation, Faridabad vide letter no. LFA/4826/G-1/2024 dated 20.09.2024 with a request to take necessary action in the matter and a copy of the said letter was also forwarded to Sh. Narender Sirohi i.e. the Applicant herein. Copy of the letter dated 20.09.2024 is annexed as **Annexure R-5/1** for the kind perusal of this Hon'ble Tribunal.
6. That upon receipt of the order dated 04.12.2024 passed by this Hon'ble Tribunal in O.A. No. 1330/2024, the same was sent to the concerned officials i.e. CEO, Haryana Water Resource Authority, Panchkula; Commissioner, Municipal Corporation, Faridabad; DFO, Faridabad; EO, HSVP, Faridabad and RO, HSPCB, Faridabad/Ballabgarh by the office of deponent vide office letter no. 2698-2702/LFA/2025 dated 04.02.2025 to take immediate necessary action in the matter and to file the action taken report before this Hon'ble Tribunal. Copy of the letter dated 04.02.2025 is annexed as **Annexure R-5/2** for the kind perusal of this Hon'ble Tribunal.
7. That it is submitted that beyond the actions mentioned above by deponent, answering respondents undertakes to comply with the directions passed by this Hon'ble Tribunal.



ATTESTED AS IDENTIFIED

29-7-25
Executive Magistrate
Faridabad

Sihl
DEPONENT

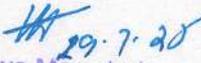
VERIFICATION:

Verified at Faridabad on this 29th day of July 2025 that the contents of paras no. 1 to 7 of my affidavit are true and correct to the best of my knowledge based on information derived from office record which I believe to be true. No part of it is false and nothing material has been concealed therein.


DEPONENT

ATTESTED AS IDENTIFIED




29.7.25
Executive Magistrate
Faridabad



Office of The Deputy Commissioner, Faridabad

कार्यालय उपायुक्त, फरीदाबाद

Telephone no. 0129-2227936, 2226604 Email:-dcfbd@hry.nic.in

Annexure-R 5/1

To,

Through E-Mail

The Commissioner Municipal Corporation,
Faridabad.

No. LFA/4826

/G-I/2024

dated : 20/9/24

Subject: - Complain regarding taking action on the Wine Shops & Taverns (Drinking Place) running on the Green Belt and other areas in Distric-Faridabad without valid permission from the concerned departments like:- Fire Department, MCF, HSVP, HSPCB & HWRA.

Memo

On the subject noted above a copy of E-mail (narendersirohi37@gmail.com) dated 13.09.2024 received from Sh. Narender Sirohi Mobile No. 8750096261, Village-Kureshipur, N.I.T. Faridabad is sent herewith with request to take necessary action in the matter. Action Taken Report may kindly be shared with applicant under intimation to this office.

Encl:- As above.

for Deputy Commissioner,
Faridabad.

Endst. No. LFA/4827 /G-I/2024

dated : 20/9/24

A copy is forwarded to Sh. Narender Sirohi Mobile No. 8750096261, Village- Kureshipur, N.I.T. Faridabad (narendersirohi37@gmail.com) dated 13.09.2024 for information.

for Deputy Commissioner,
Faridabad



ATTESTED AS IDENTIFIED

29.7.25

Executive Magistrate
Faridabad

Office- 1st-2nd Floor, Mini Secretariat, Sector-12, Faridabad.

कार्यालय- प्रथम व द्वितीय तहसील, फरीदाबाद, सेक्टर-12, फरीदाबाद।



Office of The Deputy Commissioner, Faridabad

Mini Secretariat, Sector-12, Faridabad

Office Phone:- 0129-2227936, 2226604, Email Id - dcfbd@hry.nic.in

Annexure-R-5/2

To

1. CEO,
Haryana Water Resources Authority
Rear Building, 3rd Floor, HSVP, Sector-6, Punchkula
2. Commissioner, Municipal Corporation, Faridabad.
3. DFO, Faridabad.
4. EO, HSVP, Faridabad.
5. RO, HSPCB, Faridabad/Ballabgarh.

No. 2698-2702/LFA/2025

Dated :- 04-02-2025

Subject :- Order dated 04.12.2024 in OA No. 1330/2024 of the Hon'ble NGT case titled as State of Haryana & Ors.

Please find enclosed herewith copy of order dated 04.12.2024 in OA No. 1330/2024 of the Hon'ble NGT case titled as State of Haryana & Ors with the request to take immediate necessary action and to submit actual status of the land in question as well as to file action taken report in the Hon'ble NGT one week before the next date of hearing i.e. 27.03.2025 positively, under intimation to this office.

Deputy Commissioner,
Faridabad.

Endst. No. 2703 MCE/LFA/2025

Dated :- 04-02-2025

A copy of above is sent to ADA, DC Office, Faridabad for information and necessary action.

Deputy Commissioner,
Faridabad.



ATTESTED AS IDENTIFIED

29.7.25
Executive Magistrate
Faridabad

Office- 1st-2nd Floor, Mini Secretariat, Sector-12, Faridabad.
कार्यालय- प्रथम व द्वितीय तल लघु सचिवालय सेक्टर-12 फरीदाबाद।

ENGLISH LETTER